

6. Spontaneous Combustion (UIN NO: IRDAN155A0011V01201718)

“In consideration of the payment by the Insured to the Company of additional premium of Rs. _____ the Company agrees notwithstanding what is stated in the printed exclusions of this Policy to the contrary that the insurance by (items) of this Policy shall extend to include loss or damage by fire only of or to the property insured caused by its own fermentation, natural heating or spontaneous combustion.”